

श्री दलबीर सिंह : जल्दी हो जायगा ।

श्री दीपेन घोष : उनका काम है
कमेटी बनाना, उन्होंने कमेटी बना दिया ।

■But the people are not having the minimum basic amenities. They are having committees, not the minimum basic amenities.

Denotifying of tribal land in Andhra Pradesh

*166. SHRI SURESH KALMADI:

Will the Minister of WELFARE be pleased to state:

(a) whether Andhra Pradesh has the Central Government's permission to denotify some tribal land and to make non-tribals eligible to own it; and

(b) if so, the action taken thereon?

THE MINISTER OF STATE OF THE MINISTRY OF WELFARE (DR. RAJENDRA KUMARI BAJPAI): (a) No, Sir.

(b) Does not arise.

SHRI SURESH KALMADI: Sir, I think one of the biggest scandals of the century has been perpetrated in Andhra Pradesh. Sir, this pertains to the tribal area. Land in the tribal area is not supposed to be denotified and given to non-tribals, but the half the tribal land in Andhra Pradesh is sought to be given to a non-tribal... (Interruptions)... The Andhra Pradesh Chief Minister called a meeting and he forced 13 of the 15 tribal MLAs to sign and agree to this. But two tribals resisted the move and today, by a Cabinet decision, there has been a denotification of the 1970 Regulation which prohibits transfer of land-of the tribals.

SHRI PARVATHANENI UPENDRA: No, it is all false... (Interruptions)

I SHRI SURESH KALMADI: Sir, this is a very big scandal. I would like to know what action will be taken by the Central Government... (Interruptions) .. This is the biggest fraud ever perpetrated.

SHRI PARVATHANENI UPENDRA: When the Minister assured "No", how can you say that? It is all false, Sir... (Interruptions)...

SHRI SURESH KALMADI: Will action be taken by the Central Government?

SHRI PARVATHANENI UPENDRA: It is all false, Sir. When the Minister said "No", how can he persist with this?... (Interruptions) ... " It is all false.. (Interruptions) .. It is all false.

SHRI SURESH KALMADI: By a Cabinet decision, N. T. Rama Rao denotified tribal areas. I would, like to know what action will be taken.

SHRI PARVATHANENI UPENDRA: When the Minister said "No", how can he persist with this? ... (Interruptions) .. Let the Minister say... (Interruptions).. When the Minister said "No", how can he persist? ... (Interruptions)

DR. RAJENDRA KUMARI BAJPAI: Sir,... (Interruptions)', let me reply (Interruptions).. Sir, what the hon. Member has said, I am sorry to say, is more or less true... (Interruptions).'

SHRI PARVATHANENI UPENDRA: No, it is not correct.

DR. RAJENDRA KUMARI BAJPAI: Sir, we have not received any official communication... (Interruptions)

SHRI PARVATHANENI UPENDRA: Give me a minute, I will explain.. (Interruptions) .. ■

DR. RAJENDRA KUMARI BAJPAI: We have not received... (Interruptions).

SHRI PARVATHANENI UPENDRA: Sir, give me a minute and I will explain... (*Interruptions*)... she says it is more or less true. What is this? ... (*Interruptions*)...

SHRI SURESH KALMADI: Sir, how can he behave like this?

SHRI PARVATHANENI UPENDRA: No... (*Interruptions*)...

DR. RAJENDRA KUMARI BAJPAI: Let me say, Sir... (*Interruptions*) ...

SHRI PARVATHANENI UPENDRA: Don't * You are telling * * I will bring a privilege motion against you. You are telling * * you are * *

Total * ! I will prove it... (*Interruptions*) ... You are ** You are telling** !.. (*Interruptions*)... I will prove it. You are* * You are telling*... (*Interruptions*)...

SHRI PARVATHANENI UPENDRA: You are a responsible Minister. (*Interruptions*)

Mr. CHAIRMAN: Question Hour is over.

SHRI PARVATHANENI UPENDRA: How can she give*? (*Interruptions*)

MRS. CHAIRMAN: Question Hours over.

SHRI PARVATHANENI UPENDRA: Being a Minister can she tell*.

MR. CHAIRMAN: You give me notice. (*Interruptions*)

SHRI PARVATHANENI UPENDRA: I am on a point of order. She must apologise. (*Interruptions*)

SHRI SURESH KALMADI: Please sit down.

DR. RAJENDRA KUMARI BAJPAI: Sir, I want to clarify.

MR. CHAIRMAN: No. Please sit down. Question Hour is over.

DR. RAJENDRA KUMARI BAJPAI: Sir, I was not allowed to say... (*Interruptions*)

SHRI SURESH KALMADI: Sir, has Mr. Upendra apologised? (*Interruptions*)

MR. CHAIRMAN: No.

SHRI SURESH KALMADI: Sir, how can you accept the behaviour of the hon. Member, (*Interruptions*)

MR. CHAIRMAN: I will see the record and I will see what is to be expunged. (*Interruptions*) Please take your seat. (*Interruptions*) I will see the record.

SHRI SURESH KALMADI: Sir, has the Minister told a *? That is the question. *

MR. CHAIRMAN: I will see the record.

SHRI PARVATHANENI UPENDRA: In two minutes I will prove that she has uttered untruth. She has misled the House. (*Interruptions*) I challenge. Give me two minutes and I will prove she has said untruths. (*Interruptions*).

MR. CHAIRMAN: Please go to your seat.

SHRI PARVATHANENI UPENDRA: She has said all untruths. You give me two minutes. I will prove. (*Interruptions*).

MR. CHAIRMAN: Nothing is going on record, (*Interruptions*).

WRITTEN ANSWERS TO QUESTIONS

Proposal for the setting up of a Newsprint Corporation in the Pnbte Sector

•161. SHRIMATI RATAN KUMARI:

SHRI MUKHTIAR SINGH MALIK:

Will the Minister of INFORMATION AND BROADCASTING be

* Expunged as ordered by the Chair.